NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 106/12	TP 42/16	Hearing	397/ 398	Mrs. Kaushy Lal & 3 Others Vs Regal Machine Tools P. Ltd., & 7 Others.

SL. NAME (IN CAPITAL) SIGNATURE NO. & PHONE NUMBER REPRESENTATION TO WHOM

1. S.VIVEKANANDA for Respondents of Much le for VCB Associates 1,2,3 &5 9845428653

Second petitioner is present. Counsel for respondent No.6 is absent. M/s. VGB Associated filed vakalat for R-1,2 and 5. VGB Associates have also filed vakalat for R-3. R-5 is present in person.

For enquiry, list it on 09.08.2017.

MEMBER (J)

MEMBER (T)